

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00102/2016 &  
MA No.060/01072/2016 IN  
OA No.060/00321/2014**

**... Date of decision: 07.09.2016**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

...  
Joginder Singh (Retd.), S/o Sh. Nathi Ram, R/o H.No.10/137, Matak  
Majri, Karnal.

**...APPLICANT**

**BY ADVOCATE:** Sh. Naveen Daryal.

**VERSUS**

1. Sukhdev Raj, Chief Postmaster General, Haryana Circle, Ambala.
2. M.R. Mittal, The Senior Superintendent, Post Office, Karnal.

**...RESPONDENTS**

**ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

Counsel for the applicant, after arguing for some time, seeks permission to withdraw the instant Contempt Petition with liberty to file application for execution of remaining part of the order of the Tribunal. Ordered accordingly.

**(JUSTICE L.N. MITTAL)  
MEMBER (J)**

**(RAJWANT SANDHU)  
MEMBER (A)**

**Place: Chandigarh.  
Dated: 07.09.2016.**

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